

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No 209- IA 893 of 2022  
In  
CP(IB) 195 of 2019

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

Kurlon Ltd

V/s

India Green Reality Ltd

.....Applicant

.....Respondent

**Order delivered on ..20/01/2023**

**Coram:**

Dr. Deepti Mukesh, Hon'ble Member(J)

Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Vishal Dave, Adv. a/w. Ms. Pragati Tiwari, Adv.

For the Respondent : Ms. Garima Malhotra, Adv.

**ORDER**

**IA 893 of 2022**

Learned Counsel for respondent herein original applicant M/s. Kurlon Ltd states that she is led by Learned Sr. Counsel Mr. Sanjanwala who is on his legs before the Hon'ble Gujarat High Court.

Pleadings are complete.

List for hearing on 21.02.2023.

-sd-

**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

-sd-

**DR. DEEPTI MUKESH  
MEMBER (JUDICIAL)**